

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/13328 IA**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Dhubri

Dated Guwahati, the 14<sup>th</sup> December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ.XII-1/2022/6048/E dated 08.12.2022

Sir,

With reference to the above, I am directed to inform you that Smti Prateeksha Mohan, Munsiff No. 1-cum-Judicial Magistrate First Class, Dhubri has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), during winter vacation, for the journey to her home town Guwahati, by the shortest possible route, as per existing Rules.

Smti Mohan may be informed accordingly.

Thanking you,

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/13329-13332A.

Dated 14/12/22

Copy to:-

8. The Principal Accountant General, (A&E), Assam, Guwahati for information.
9. Smti Prateeksha Mohan, Munsiff No. 1-cum-Judicial Magistrate First Class, Dhubri with reference to her letter dated 08.12.2022.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 11. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*R. S. G. 14/12/22*  
**REGISTRAR (VIGILANCE)**

*AK 14/12/22*